

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 180 of 2013 &  
IA Nos. 337 & 413 of 2013**

**Dated : 11<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Uttrakhand Power Corporation Ltd. ...Appellant(s)**

**Versus.**

**Uttrakhand Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand  
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Mr. Sanjay Singh for R.1  
Ms. Shally Bhasin  
Ms. S. Mukherjee  
Ms. Lakshneesh  
Mr. Cheitanya (for Applicant)

**ORDER**

Post the matter for further hearing on **02.09.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**